

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 21.11.2019 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 736 of 2019	Kline Technical Consulting LLC Vs. Central Electronics Ltd.	Alok Tripathi	Anuj Kumar

10: 40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 710 of 2019	Saumil. A. Bhavnagri Vs. Nimit Builder Pvt. Ltd. & Ors.	Dinkar Singh	Ashish Aggarwal-R-1 Ahsan Ahmad - RP

For Hearing

2.	Comp. App. (AT) (Ins) No. 952 of 2019 Part Heard	M.S. Jain Vs. TVG Ltd & Anr.	Ravi Raghunath	Mohit Singh- R1 M.V. Mukunda-IRP
3.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka	K. Dushyantha Kumar	P.S. Singh

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Registrar